

NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

TP No. 129/397-398/NCLT/AHM/2016 (New)
C.P. No.57/397-398/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017**

Name of the Company:

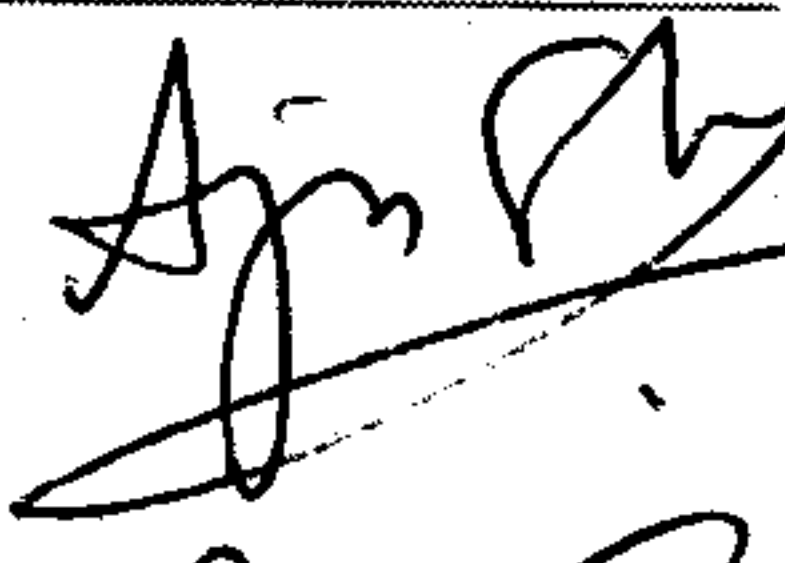
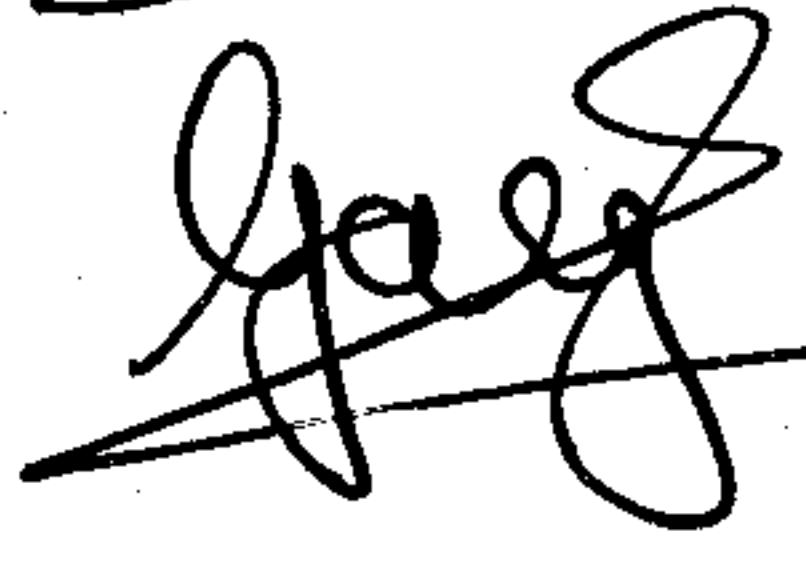
Darshan Sheth & Ors.

V/s

Anjana Plastic Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

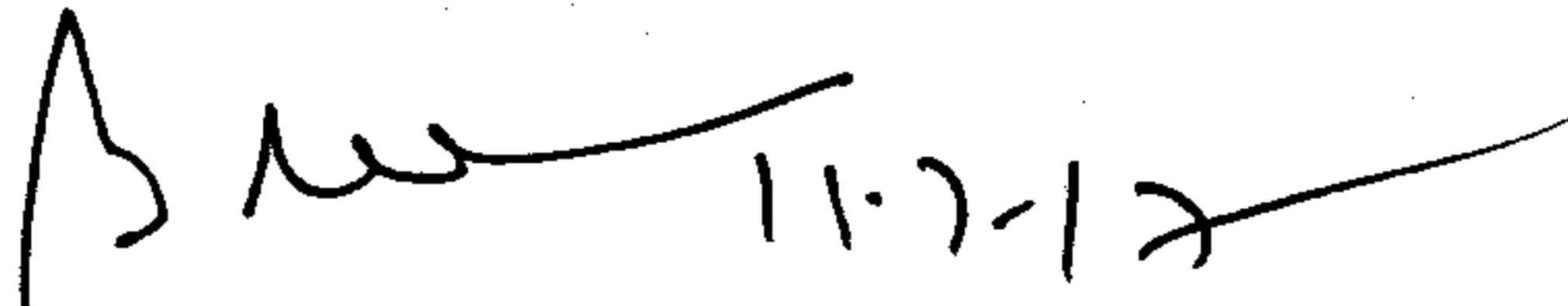
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	A. R. Sheth	Advocate & Solicitor	Petitioner	
2.	GARGI R. VYAS	ADVOCATE FOR THE RESPONDENTS 1-5, 8-11, 13-17		

ORDER

Learned Advocate Mr. Arjun Sheth present for Petitioner. Learned Advocate Ms. Gargi Vyas present for Respondents no. 1 to 5, 8 to 11 and 13 to 17. None present for other Respondents.

Rejoinder filed.

List the matter on 28.08.2017 for final hearing.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 11th day of July, 2017.